

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.03.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP No.165/BB/2018	For hearing	M Anil Kumar PCS	Sec 66	M/s Surtec Chemicals India Pvt Ltd		

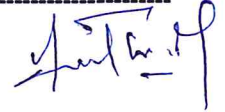
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Mr. Anil Kumar
PCS
9945222322

Surtec chemicals India Pvt Ltd



ORDER

PCS for petitioner company is present. The petitioner company is directed to issue notice to all the creditors. Further publication is ordered in 'The Hindu' English daily, Bangalore edition and in Kannada Prabha Kannada daily, Bangalore edition. Publication to be made within 7 days from the date of this direction. Issue notice to ROC/RD, Karnataka at Bangalore. Registry to prepare notice. PCS to collect the notice and serve it on ROC, Karnataka and file proof of service. List it for hearing on 23.04.2018.


MEMBER(T)


MEMBER(J)